

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). The hydrographic survey and techno-economic feasibility study of Kollam -Thiruvananthapuram stretch of West Coast Canal have revealed that this stretch of the canal poses many problems for the development of the waterway to National Waterway standards. It has, therefore, been decided not to declare this stretch as National Waterway.

(c) No funds were allocated for this scheme during the 7th Plan.

(d) Does not arise.

[*Translation*]

Visit of foreign delegates

3913. **SHRI RATILAL VERMA:**
DR. RAMESH CAND TOMAR:
SHRIMATI BHAVNA
CHIKHLIA:
SHRI DEVI BUX SINGH:

Will the Minister of COMMERCE be pleased to state:

(a) the names of the countries whose trade delegations visited India between July, 1991 to January 15, 1992;

(b) the details of the discussions held with these delegations; and

(c) the outcome of the discussion held with each of the delegations?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) The delegations from European Economic Community, USA, Czechoslovakia, Romania, China, South Korea, Thailand, Zambia, India between July, 1991 to January 15, 1992.

(b) and (c). Various issues such as bilateral trade and commercial interests, Uruguay Round of Negotiations etc. were discussed during the visit of these delegations. Apart from identification of items of mutual interests, these discussions have helped in arriving at a fuller understanding of concerns of each other.

Green Line bus service in Delhi

3914. **SHRI NITISH KUMAR :**
DR. ARJUN CHARAN SETHI:
SHRI PARASRAM BHARD-
WAJ:
SHRI MADAN LAL KHURANA:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the DTC has removed a large number of its buses from the routes and introduced greenline service thereon;

(b) if not, the reasons therefor;

(c) whether some commuters have challenged this in the Monopolies and Restrictive Trade practices Commission;

(d) if so, the details thereof;

(e) the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) Does not arise.

(c) to (e). One Shri Ashe Khan has challenged before the Monopolies and Restrictive Trade Practices Commission the introduction of Green Line Service from Mandi House to Babar Pur and back, and instead requested for the operation up for hearing on 12/3/92, but hearing was postponed, and in

the meantime the M.R.T.P.C.directed the DTC not to convert existing buses operating as regular bus service into so-called Green Line Service till further orders. The next hearing is fixed for 8.4.1992.

Price Index

3915. SHRI MADAN LAL KHURANA:
SHRI ARJUN SINGH YADAV:

Will the Minister of FINANCE be pleased to state the comparative rate of increase in inflation and price indices during the period June to January in each of the years 1985-86, 1987-88 and 1988-89?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESH-WARTHAKUR): (a) The information is given in the Statement.